## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

## RAJYA SABHA

UNSTARRED QUESTION NO: 1624 (TO BE ANSWERED ON THE 15<sup>th</sup> December 2025)

# VOLUNTARY USE OF DIGI YATRA NUMBER OF USERS AND ITS ERASURE STATUS

#### 1624. SMT PRIYANKA CHATURVEDI

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) safeguards in place to ensure that enrolment under Digi Yatra is fully voluntary and based on explicit informed consent, and percentage of passengers who have voluntarily opted in or subsequently opted out;
- (b) data retention and erasure policies followed under Digi Yatra, particularly in view of differing statements regarding retention for 30 days versus 24 hrs;
- (c) whether any personally identifiable information is shared with Digi Yatra partners or third parties such as airports, airlines, or service operators, if so, the details thereof; and
- (d) the steps taken to ensure full compliance of Digi Yatra with the Digital Personal Data Protection Act, 2023?

### **ANSWER**

#### MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (d): Use of Digi Yatra is purely voluntary. Explicit consent of the passenger is sought at every step when registering on the Digi Yatra app. The passengers who do not want to avail the Digi Yatra services may use the existing manual process at airports.

The Digi Yatra Central Ecosystem (DYCE) is built on the fundamental tenets of privacy. Digi Yatra app is built on privacy by design and there is no central storage of passenger's Personally Identifiable Information (PII) data, thereby mitigating the data loss, theft and leakage issues. All the passenger data is encrypted and stored in the passenger's smartphone wallet and shared only for a limited time duration with the origin airport, where the passenger's ID needs to be validated. The data is purged from the system within 24 hours of the departure of the flight.

A comprehensive Indian Computer Emergency Response Team (CERT-In) Audit of Digi Yatra Central Ecosystem has been conducted. It was established in the audit that Digi Yatra ensures compliance with all the industry best practices for data privacy, security and governance. Hence, the entire DYCE and Digi Yatra apps are compliant with the Digital Personal Data Protection Act, 2023.

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